

Annexure-4

Name of the corporate debtor: Khandelwal Exports Private Limited

Date of commencement of CIRP: 01.06.2023

List of Creditors as on: 27.12.2025

List of Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?					
1.	Assets Reconstruction Company (India) Limited [Acting in its capacity as trustee of ARCIL-SBPS-I-TRUST]		4,33,11,356.00	3,56,35,619.15							76,75,736.85	Sought Explanation regarding the claim under verification
2.	Ms. Kritika Ratnu		23,03,44,265.00	5,97,16,480.84							17,06,27,784.2	Sought Explanation regarding the claim under verification
3.	Mr. Manohar Lal Choudhary		24,44,344.00	4,20,000.00							20,24,344.00	Sought Explanation regarding the claim under verification
4.	Mr. Surendra Singh		21,14,34,186.00	5,43,20,168.87							15,71,14,017.10	Sought Explanation regarding the claim under

													verification
5.	Mr. Ajeet Singh		22,57,16,581.00	5,80,00,702.00								16,77,15,879.00	Sought Explanation regarding the claim under verification
6.	M/s Khandelwal Bartan Bhandar		63,43,655.00	10,90,000.00								52,53,655.00	Sought Explanation regarding the claim under verification
7.	M/s Khandelwal Construction & Building Material*		5,48,61,189.00	2,97,47,172.60								2,51,14,016.40	Related Party Sought Explanation regarding the claim under verification
	Total		77,44,55,576.00	23,89,30,143.50								53,55,25,432.50	